Annexure-2

Name of the corporate debtor: Innovative Tyres & Tubes Limited; Date of commencement of CIRP: 28.03.2022; List of creditors as on: 14-05-2022

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl.	Details	of claim	Details of claim admitted					Amount of	Amount of any mutual	Amount of claim	Amount of claim	Remarks, if any
No.	Date of	Amount	Amount of claim	Nature of claim	Amount covered	Whether	% of voting share	contingent	dues, that may be set-	not admitted	under verification	
	receipt	claimed	admitted		by	related	in	claim	off			
					guarantee	party?	CoC					
				·				·		<u> </u>		